

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2981
ANSWERED ON:11.03.2003
ELECTRICITY DUES OF IDPL
KAMBALAPADU E. KRISHNAMURTHY

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government are aware that IDPL unit of Hyderabad is facing powersupply problems due to mounting electrical dues to the State Government;
- (b) if so, the details thereof;
- (c) whether any request has been received from the Government of Andhra Pradesh for adjustment of electrical dues against central plan releases to the State;
- (d) if so, the reaction of the Government thereto; and
- (e) steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHHATTRA PAL SINGH)

(a): Yes, Sir.

(b): The electricity dues claimed from IDPL by the Central Power Distribution Company A.P. Limited and the Andhra Pradesh Gas Power Corporation Limited, as on 31.12.2002, are Rs.66.51 crore and Rs.8.07 crore respectively.

(c), (d) & (e): It has been clarified to the State Government that their proposal for adjustment of electricity dues payable by IDPL against the loan amount payable by the State Government to the Government of India is not feasible. The State Government has also been requested not to withdraw power supply to IDPL, Hyderabad.